Name of the corporate debtor: Empress Infra Projects Private Limited

Date of commencement of CIRP: 12-11-2025 [NCLT Order received to IRP on 13-11-2025]

List of creditors as on: 04-12-2025

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

SI. No.	Name of cre -ditor		of claim eived	Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?			*		
N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No

INSOLVENCY Publis noture Gups'

Sudhanshu Gupta
[Interim Resolution Professional of Empress Infra Projects Private Limited]
Registration No: IBBI/IPA-002/IP-N00216/2017-18/10668

Office at: 311, Agarwal Chamber-2, Plot No. 30, 31

Veer Savarkar Block, Opp. Metro Pillar No. 58, Shakarpur, East Delhi-110092

Contact No.: 9811547321

Email Address: sg 1973@rediffmail.com,empress.cirp@rediffmail.com

Place: Delhi Date: 04-12-2025